

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 176/252/ND/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
12.01.2018**

NAME OF THE COMPANY: AKS Infrabuild Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present: Mr. Rahul Anand, CS

Ms. Easha Kadian, Advocate for Ms. Lakshmi Gurung,
Standing Counsel for the I.T. Department

ORDER

Report of the ROC has been received. To come up for
Orders/Clarification.

Sd-

(Deepa Krishan)
Member (T)

Sd-

(Ina Malhotra)
Member (J)